

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 9086 OF 2017

SURENDRA SHARMA & ORS.

APPELLANT(S)

VERSUS

CHANDRIKA RAM & ORS.

RESPONDENT(S)

O R D E R

As per office report dated 25th March, 2023 service is complete in respect of appellants no. 1 to 12, but no one has entered appearance on their behalf. Hence, the appeal is dismissed for non-prosecution qua appellants no. 1 to 12.

..... J.
[SANJAY KAROL]

NEW DELHI;
10TH APRIL, 2023.
sb

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9086/2017

SURENDRA SHARMA & ORS.

Appellant(s)

VERSUS

CHANDRIKA RAM & ORS.

Respondent(s)

Date : 10-04-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
[IN CHAMBER]

For Appellant(s)

For Respondent(s)

Mr. Niraj Sharma, AOR

Mr. Krishnanand Pandeya, AOR

Mr. Tapesk Kumar Singh, AOR
Mr. Aditya Pratap Singh, Adv.
Mr. Prashant Bhardwaj, Adv.

Mr. Avijit Mani Tripathi, AOR
Mrs. Rekha Bakshi, Adv.
Mrs. Preeti Sehrawat, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As per office report dated 25th March, 2023
service is complete in respect of appellant Nos. 1 to
12, but no one entered appearance on their behalf.
Hence, the appeal is dismissed for non-prosecution
qua appellant nos. 1 to 12.

(SONIA BHASIN)
COURT MASTER (SH)

(PREETHI T.C.)
COURT MASTER (NSH)

[Signed Order is placed on the file]